

IN THE HIGH COURT OF JUDICATURE AT PATNA
CIVIL MISCELLANEOUS JURISDICTION No.1876 of 2018

1. Smt. Sundari Devi Wife of Sri Shivdas Singh Resident of village- Orwar, P.S.- Rajpur Dist.- Buxar.
2. Most. Vidya Devi, Wife of Sri Vakil Singh Resident of village- Orwar, P.S.- Rajpur Dist.- Buxar.

... .. Petitioner/s

Versus

1. Most. Arti Devi Widow of Late Ram Chandra Pandey Resident of village- Kushahi, P.S.- Rajpur Dist- Buxar.
2. Mamta Kumari Daughter of Late Ram chandra Padney Resident of village- Kushahi, P.S.- Rajpur Dist- Buxar.
3. Most. Teja Devi, Widow of Late Ramchandra Pandey Resident of village- Kushahi, P.S.- Rajpur Dist.- Buxar.
4. IKavidnra Pandey Son of Late Ramayan Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
5. Narendra Pandey Son of Late Ram Bachchan Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
6. Birendra Pandey Son of late Ram Bachchan Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
7. Om Prakash Pandey Son of Late Sudarshan Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
8. Prem Prakash Pandey Son of Late Sudarshan Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
9. Ramanuj Pandey Son of Late Dharamdeo Pandey, Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
10. Sudarshan Pandey Son of Late Dharamdeo Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
11. Most. Lakh Patiya Widow of Late Ram Bachchan Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
12. Most. Rajar Kunwari Widow of Late Ram Bachchan Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
13. Most. Indrashani Kunwari Widow of Late Ram Bachchan Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
14. Shakuntala Devi Widow of Shyam Bihari Choubey daughter of Late Ram Bachchan Pandey Resident of village- Chabag ke Bahumara Post- Ranediha, P.S.- Kalahar, Dist- Rohtas.
15. Mos. Madhuri Devi Widow of Akhil Narayan Dubey daughter of Late Ram Bachchan Pandey Resident of village- Dadura, Post- Rasan, P.S.- Rajpur Dist- Buxar.
16. Rajesh Kumar pandey Son of narendra Pandey Resident of village Kusahi, Post- manikpur, P.S.- Rajpur Dist- Buxar.



17. Akhilesh Kumar Son of Narendra Pandey Resident of village Kusahi, Post-manikpur, P.S.- Rajpur Dist- Buxar.
18. Shiv Prakash Pandey Son of Narendra Pandey Resident of village Kusahi, Post- manikpur, P.S.- Rajpur Dist- Buxar.
19. Raju Kumar Pandey Son of Birendra Kumar Pandey Resident of village Kusahi, Post- manikpur, P.S.- Rajpur Dist- Buxar.
20. Ritesh Kuamr Pandey Son of Birendra Kumar pandey Resident of village Kusahi, Post- manikpur, P.S.- Rajpur Dist- Buxar.
21. Nirmala Devi Widow of Shiv Ppyare Dubey daughter of Sudarshan Pandey, Resident of vilalge and post- Barghara Kala, circle Balaon, Dist- Chandauli (U.P.).

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Amresh
For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH
ORAL ORDER

13 11-05-2026 Let fresh notices be issued to the respondent Nos. 4 to 14 and 21 on their present and correct address, by registered post with A/D as well as ordinary process, for which, requisites etc. must be filed within a period of four weeks from today, failing which, the petition shall stands dismissed without further reference to the Bench.

Put up this case on 13th of July, 2026.

(S. B. Pd. Singh, J)

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